

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-76(PB)/2017

IN THE MATTER OF:

ITDL Imagetec Ltd. & Ors.

.... Applicant/petitioner

Order under Sections 230-232 of the Companies Act, 2016

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

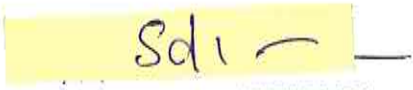
For the Applicant/petitioner : Mr. P. Nagesh, Advocate
Mr. Ashutosh Gupta, Suman Kumar,
Advocate


For the OL, Delhi : Ms. Chetana Kandpal, CP

For the RD (NR) : Mr. Manish Raj

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

05.07.2017
V. Sethi